

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	Hearing	397/ 398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

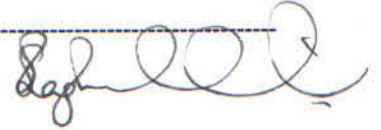
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram
Cadambi**
9900039859

Petitioner



2. **JAYAKUMAR N.D**

Respondent

N D Kumar

Counsel for petitioner is present. Counsel for petitioner reported that there is no progress in the talks of compromise and that he is ready to proceed with the matter. Counsel for respondent is also present.

Therefore, the matter is posted to 29.08.2017 and both parties are directed to submit their arguments.


MEMBER (J)


MEMBER (T)